

OFFICE OF THE DISTRICT & SESSIONS JUDGE, JHARGRAM
English Department

NOTICE

EMPLOYMENT NOTIFICATION NO. 03/RC-24 DATED, JHARGRAM, 11TH SEPTEMBER, 2025

In furtherance to this Court's Notification No. 01/RC-24 Dated, Jhargram, November 22, 2024 and Notification No.02/RC-24 Dated, Jhargram, 28th February, 2025, for filling up the vacancies of English stenographer (Grade-II) and English stenographer (Grade-III) and for conducting the examination in the District Court at Jhargram, the following instructions and information has been published for general information.

1. The admit card of each eligible candidate (as notified in the previous notification being No.02/RC Dated, Jhargram, 28th February, 2025) has been despatched by post to the address provided by the candidate in the application form and shall reach to the candidate very soon. In case, if any candidate does not receive admit card by post till 24.10.2025, then the said candidate may collect his/her admit card physically from the office of the District Judge, Jhargram on and from 27.10.2025 to 29.10.2025 during working hours. To collect the admit card from the office, the candidate shall bring original photo identity proof.

2. The examination shall be held on **02.11.2025** at the 5th floor of the G+5 Composite Court Building at Jhargram. The time of examination for the post of Stenographer Grade-III is **11.30 AM**. Every candidate for the post of Stenographer Grade-III shall report in the examination hall at 10.30 AM and after 10.45 AM no candidate shall be allowed to enter into the examination hall. The time of examination for the post of Stenographer Grade-II is **2.30 PM**. Similarly, every candidate for

the post of Stenographer Grade-II shall report in the examination hall at 1.30 PM and after 1.45 PM no candidate shall be allowed to enter into the examination hall.

3. Every candidate must bring **original ID proof** and shall keep the same during the examination.
4. Candidate shall not carry any electronic gadget or any other electronic device or mobile phone during examination in the examination hall and all these items are strictly prohibited in the examination hall and if any candidate contravenes this provision shall face strict legal action and his candidature will be cancelled.
5. Each candidate shall strictly follow the instructions mentioned in the admit card.



District Judge, Jhargram
-cum-
Chairman, District Recruitment Committee, Jhargram Judgeship

District Judge, Jhargram
-cum-
Chairman,
Staff Recruitment Committee, Jhargram Judgeship